

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
PUBLIC NOTICE No. 1 (RE-2000) /1997-2002
NEW DELHI: the 31st March, 2000

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II-Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby notifies the Handbook of Procedures (Vol.1) (Revised Edition-March,2000) as contained in Annexure to this Public Notice. This shall come into force from 1st April, 2000.

This issues in public interest.

(N.L.Lakhanpal)

Director General of Foreign Trade

(A.K.Srivastava)

Dy.Director General of Foreign Trade

(F.No. 01/94/180/HANDBOOK /AM01/Policy-IV)